

DIVISION BENCH

S-6

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/173(KB)2017
IA(I.B.C)/1254(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	BERGER PAINTS INDIA LIMITED VS PRECISION ENGINEERS & FEBRICATORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances via video conference/physically

Ms. Tanvi Luhariwala, Adv.] For the Applicant
Mr. S. Mal, Adv.]

ORDER

1. Ld. Counsel for the Applicant Present.
2. **IA(I.B.C)/1254(KB)2024**
 - i. None appears for the Liquidator.
 - ii. Let the instruction be obtained regarding the prayer made in this IA or a short reply be filed.
3. Post this matter on **25/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**